

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


CP(CAA) No. 70/NCLT/AHM/2018 in
CA(CAA) No. 10/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018**

Name of the Company: Asnani Builders and Developers Ltd.,
Asnani Lifespaces Pvt. Ltd.,
Anani Ventures Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	eg Ashish C Doshi	PCS	Applicants	
2.				

ORDER

PCS Mr. Ashish Doshi is present for the petitioner.

Petitioner has filed its reply on the representation of the Regional Director.

The Proof of service of notice of date of hearing on Statutory authorities is filed.

The Proof of publication is filed.

No representation received from the public.

Heard the arguments of Learned Counsel for the petitioner.

The Order is reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 4th day of September, 2018